

[MR. DEPUTY SPEAKER]

I have also received Call Attention notices on the same subject by several Members.

I have referred urgently the motions to the Minister of Law for ascertaining factual position, and would consider the matter on the receipt of a reply.

I have another announcement to make.

(Interruptions)

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I am on a point of order.

PROF. K. K. TEWARY (Buxar): Sir, because of the call for bandh, West Bengal is going to see violence tomorrow and it is unprecedented in the history of independent India the Government in office have given a call for Bengal bandh. The Congress(I) workers particularly have been singled out....

(Interruptions)

SHRI JYOTIRMOY BOSU. When an hon. Member is saying that he is on a point of order, you have allowed Mr. Tewari to speak and you allowed him .

(Interruptions)

MR. DEPUTY-SPEAKER: Hon Members, if we conduct the House in an orderly manner, we can transact a lot of business and I will make it very clear that this Parliament should not be converted into an agitational forum. Therefore, I am appealing to you.... (Interruptions). You must help me in restoring order in the House.

(Interruptions)

12.05 hrs.

RE: QUESTION OF PRIVILEGE

MR. DEPUTY-SPEAKER: Shri Ram Vilas Paswan has given notice of a question of privilege regarding alleged suppression of certain proceedings of

the House on 25th November, 1980, by All India Radio. As per established practice, I have referred the matter, in the first instance, to the Minister, Ministry of Information and Broadcasting for furnishing a factual note on the matter on receipt of which I will give my decision.

श्री राम विलास पासवान (हाजीपुर) :

उपाध्यक्ष जी, कल मेरा काल-अटेंशन था। आप उस समय चेअर में थे। मेरा यह काल-अटेंशन श्रीमती कृष्णा शाही जी के साथ था। "संसद् समीक्षा" में, पार्लियामेंट की कार्यवाही की जो समीक्षा की जाती है, उस में एक शब्द भी उस के बारे में नहीं बतलाया गया। दो बजे की न्यूज, रात को पौने नौ बजे की न्यूज और आज सुबेरे हिन्दी तथा अंग्रेजी न्यूज में कही भी उस काल अटेंशन का जिक्र नहीं किया गया। हम को जानकारी मिली है कि मंत्री द्वारा वर्बल आर्डर दिए गए है। जितने महत्वपूर्ण मामले उठाये जाते है, है, जीरो आवर में जो मामले उठाये जाते है, कही भी संसद् समीक्षा में रेडियो न्यूज में नहीं आते है। यह सरकार द्वारा संसद् पर सेन्सरशिप लगाया गया है... (व्यसंधः)... यह सेन्सरशिप लगाया गया है, मैं ने आप को कल के एक मामले का उदाहरण दिया है... (व्यसंधः)...।

MR. DEPUTY-SPEAKER: How can we conduct the proceedings? I would like to ask you whether anybody sitting here can conduct the proceedings? I have already replied. You put it in writing and send it to us. I will consider it.

(Interruptions)

MR. DEPUTY-SPEAKER: I have already replied with regard to the adjournment motion. We have called for a report from the Ministry. So, why do you go on speaking? As you are raising, they are also raising. What can we do? One of you may speak.

SHRI CHANDRAJIT YADAV (Azamgarh): I think it is good that

you have asked for the report. You have seen that the Members are very much agitated because the All India Radio and Television, they are completely blacking out opposition point of view and they are partial in reporting the proceedings of the Parliament. Parliament is a national forum. Seeing the importance of this you have very rightly asked for the report from the Minister. May I know when you get the report from the Minister, would you place that report before the House or before taking your decision, after getting the report, will you listen to the Members on this side? You have the right....

MR. DEPUTY-SPEAKER: We will go into the matter in detail.

(Interruptions)

MR. DEPUTY SPEAKER: What is the matter of point of order? I have heard your side. I have to hear the other side also. I have to be impartial.

I have heard Mr. Chandrajit Yadav. I will now hear the other side I must share with them also.

I have heard Shri Chandrajit Yadav. Now I shall hear either Mr. Lakkappa or Mr. Tewari. Whom shall I allow? All right, I have allowed Shri Lakkappa from Congress side.

I have permitted Mr. Lakkappa. All of you may sit down.

(Interruptions)

श्री राम लाल राही (मिसरिख) :
उपाध्यक्ष महोदय, एक मिनट मेरी बात सुन लें। बिहार के अन्दर पुलिस ने घोर अन्याय किया है। ... (व्यवधान) ...

MR. DEPUTY-SPEAKER: They must have control. Who is the leader of the DSF here in this House? I will ask him. There is no leader for you. You can carry on.

श्री राम लाल राही : बौद्ध गया, बिहार में सैकड़ों बंधवा मजदूर हैं और वहाँ पर एक महन्त है, जिन के पास 18 हजार एकड़ जमीन है। उन मजदूरों ने उन के फार्म पर

जब काम करना बन्द कर दिया, तो महन्त ने पुलिस से मिल कर उन को पिटाया। उन पर बड़ा अत्याचार हो रहा है। ... (व्यवधान) ...

SHRI K. LAKKAPPA (Tumkur): There is a report in the news item that the Government of West Bengal has called for a bundh and economic blockade. They are destroying even the peaceful living in West Bengal. They are also using Government machinery to the detriment of the interests of the people of West Bengal.

(Interruptions)

MR. DEPUTY-SPEAKER: Please sit down. I will allow you also. I have...

SHRI K. LAKKAPPA: State machinery is being misused and Constitutional machinery in West Bengal has broken down. Calling Attention notice has been given by several Members. I want that Calling Attention should be allowed. Full discussion should be there, West Bengal Government should be dismissed forthwith; otherwise there will be misuse of Government machinery.

MR. DEPUTY SPEAKER: You have given Calling attention notice. I will call for the report.

SHRI K. LAKKAPPA: My demand is dismissal of the Government of West Bengal and discussion on this subject.

SHRI K. P. UNNIKRISHNAN (Badagara): The essence of the Adjournment Motion is urgency. It is basically time-bound. I want to know from you, are you going to get a detailed report and wait for some days or would you direct the Government to give you information immediately? It is a matter of life and death for the future of democracy and parliamentary institutions in the country. This is a matter of subversion of the Constitution. This is a very serious matter where constituents of the Constitution, important functionaries under the Constitution have been interfered with. So, would

[Shri K. P. Unnikrishnan]

you direct the Government that the information must be provided immediately? There are a number of precedents I can quote....

MR. DEPUTY SPEAKER: We have already taken sufficient action and we are expecting a report now.

(Interruptions)

That is what I said. I am telling you for your information that we have taken action. I have referred urgently notices to the Minister of Law for ascertaining the factual position and will consider the matter after receipt of the reply.

(Interruptions)

Give us 24 hours at least.

SHRI K. P. UNNIKRIISHNAN: There have been precedents in the past....

MR. DEPUTY SPEAKER: We are taking very urgent action.

(Interruptions)

PROF. K. K. TEWARY: You know there is a West Bengal *bundh* tomorrow. It is surprising that this call has been given. The West Bengal Government....

MR. DEPUTY SPEAKER: He has referred to that, and I have already told him; it is under consideration.

PROF. K. K. TEWARY: If you go through the newspapers of yesterday, the Chief Minister himself asked the employees not to attend office and he has also said that if they go to office, they will not be given promotion. They are bringing bands from the villages to harass the people and there is preparation going on for breaking the supply lines.

MR. DEPUTY SPEAKER: You have given Calling Attention notice, and it is under consideration.

PROF. K. K. TEWARY: Congress (I) workers, in particular have been singled out. They are being beaten up. Some of them have been beaten

up. The President of the West Bengal Congress (I) was beaten up. In view of the seriousness of the situation, would you agree to have a full-scale discussion in the House about West Bengal tomorrow? We want a full discussion about West Bengal tomorrow. We have given notice....

MR. DEPUTY SPEAKER: I have given you the reply that the Calling Attention is under consideration.

Please sit down. Now, Mr. Jyotirmoy Bosu will be the last Hon. Member to speak on this.

SHRI JYOTIRMOY BOSU: The Left Parties in West Bengal, in their political judgment and wisdom have taken recourse to a lawful path of showing their resentment against the Central Government, particularly with regard to Food for Work.... (Interruptions), cancellation of by-elections and pending Bills of West Bengal. (Interruptions) They tried to use the Police and repressive measures against a lawful bund.

MR. DEPUTY SPEAKER: Have you given Calling Attention on this

SHRI JYOTIRMOY BOSU: No, We should have a full discussion. The Home Minister (Interruption).

MR. DEPUTY SPEAKER: Please take your seat now. There are other items on the agenda. Very important discussions are going to take place and you must all cooperate with me. I have given you the replies. You must all cooperate—everyone of you, from this side and that side. Please cooperate with me. I am requesting every one of you on this side as well as on that side; please cooperate with me; I am asking you with folded hands.

(Interruptions)

Now, papers to be laid on the Table. I will not allow anybody else to get up.